

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 10.10.2022										
Sl. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	87354/2022	10.10.2022	ARBP-19/2022	G.SUNDARA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-)
2	87355/2022	10.10.2022	CRLMA-122/2022	R K MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-)
3	87356/2022	10.10.2022	CRLA-158/2003	R D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Seat No-)
4	87357/2022	10.10.2022	CRA-310/2000	A SUNDARAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Seat No-)
5	87358/2022	10.10.2022	CRA-80/1998	S BISWAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-26			(Seat No-)
6	87359/2022	10.10.2022	CRLA-131/2014	ADV	C.O.	COURT NO. 9	Order Dtd. 2022-09-30			(Seat No-)
7	87360/2022	10.10.2022	WA-348/2014	LAXMIDHAR MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-27			(Seat No-)
8	87361/2022	10.10.2022	FAO-131/2016	PRASANJIT BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Seat No-)
9	87362/2022	10.10.2022	CRLMC-1327/2016	BALARAM SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-9)
10	87363/2022	10.10.2022	CRLMC-1251/2016	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30		CRIMINAL MISC-	(Seat No-)

						COURT			3 (CRL. MIS)	1)
11	87364/2022	10.10.2022	CRLMC-2810/2016	H. S. PAIKRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-3)
12	87365/2022	10.10.2022	CRLMC-2207/2016	M/S.BISW AJIT PARIDA	C.O.	COURT NO. 10	Order Dtd. 2022-09-30			(Seat No-3)
13	87366/2022	10.10.2022	CRLMC-5342/2015	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2022-09-30			(Seat No-3)
14	87367/2022	10.10.2022	MACA-106/2007	K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2022-09-09			(Seat No-3)
15	87368/2022	10.10.2022	WA-431/2022	B. P. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2022-09-30			(Seat No-3)
16	87369/2022	10.10.2022	WP (C) - 21017/2022	ARJUNA CHARANA BEHERA	C.O.	COURT NO. 20	Order Dtd. 2022-09-30			(Seat No-3)
17	87370/2022	10.10.2022	ARBP-16/2022	SK. SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-3)
18	87371/2022	10.10.2022	ARBP-16/2022	B. K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-3)
19	87372/2022	10.10.2022	WP (C) - 25990/2022	D K BISWAL	C.O.	COURT NO. 20	Order Dtd. 2022-09-30		WRIT BRANCH -2	(Seat No-8)
20	87373/2022	10.10.2022	ARBP-15/2022	SK. SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-8)
21	87374/2022	10.10.2022	WP (C) - 25953/2022	P L MISHRA	C.O.	COURT NO. 20	Order Dtd. 2022-09-30		WRIT BRANCH -2	(Seat No-8)
22	87375/2022	10.10.2022	ARBP-15/2022	B. K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-8)

23	87376/2022	10.10.2022	ARBP-14/2022	SK. SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-8)
24	87377/2022	10.10.2022	ARBP-14/2022	B. K. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-8)
25	87378/2022	10.10.2022	CMP-1263/2019	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-09-30		WRIT BRANCH -5	(Seat No-22)
26	87379/2022	10.10.2022	CRLMC-1306/2016	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-09-30			(Seat No-22)
27	87380/2022	10.10.2022	CRLMC-5379/2015	R. K. SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-09-30			(Seat No-22)
28	87381/2022	10.10.2022	TRP (C) - 226/2022	J R NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022-09-22			(Seat No-22)
29	87382/2022	10.10.2022	CRLMC-5379/2015	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2022-09-30			(Seat No-22)
30	87383/2022	10.10.2022	TRP (C) - 226/2022	P K MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2022-09-22			(Seat No-22)
31	87384/2022	10.10.2022	CRLMC-2213/2016	R. K. MISHRA	C.O.	COURT NO. 8	Order Dtd. 2022-09-30			(Seat No-22)
32	87385/2022	10.10.2022	TRP (C) - 122/2022	J PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Seat No-22)
33	87386/2022	10.10.2022	CRLMC-4501/2015	PRATAP MISHRA	C.O.	COURT NO. 24	Order Dtd. 2022-09-30		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-14)
34	87387/2022	10.10.2022	CRLMC-5381/2015	HIMANSHU SEKHAR PAIKRAY	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Seat No-14)
35	87388/2022	10.10.2022	CRLMA-155/20	SESHADEV BISWAL	C.O.	CHIEF JUSTICE	Order Dtd. 2022-09-30			(Seat)

			22			E'S COURT				No-14)
36	87389/ 2022	10.10.20 22	CRLA- 524/20 21	PANKAJ KUMAR PANI	C.O.	COURT NO. 8	Order Dtd. 2022-10-11		CRIMIN AL APPEAL	(Se at No- 1)
37	87390/ 2022	10.10.20 22	BLAPL- 2478/2 021	H. K. PATRA	C.O.	COURT NO. 8	Order Dtd. 2022-09-29			(Se at No- 1)
38	87391/ 2022	10.10.20 22	TRP (C) - 345/20 22	CHITTA RANJAN SAHU	C.O.	COURT NO. 8	Order Dtd. 2022-09-28			(Se at No- 1)
39	87392/ 2022	10.10.20 22	CRLMC- 2688/2 011	R. K. BARIK	GENE RAL		Order Dtd. 2022-03-28			(Se at No- 1)
40	87393/ 2022	10.10.20 22	WA- 441/20 14	R. K. BARIK	GENE RAL		Order Dtd. 2022-09-20			(Se at No- 1)
41	87394/ 2022	10.10.20 22	WP (C) - 13625/ 2003	K. C. LENKA	GENE RAL		Order Dtd. 2019-11-19			(Se at No- 1)
42	87395/ 2022	10.10.20 22	WA- 872/20 22	KARMA DAS	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-09-28			(Se at No- 1)
43	87396/ 2022	10.10.20 22	WA- 872/20 22	A ROUTRAY	C.O.	CHIEF JUSTIC E'S COURT	Order Dtd. 2022-09-28			(Se at No- 1)
44	87397/ 2022	10.10.20 22	MACA- 221/20 22	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No- 1)
45	87398/ 2022	10.10.20 22	MACA- 221/20 22	P. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No- 1)
46	87399/ 2022	10.10.20 22	MACA- 1072/2 016	B. K. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2022-09-28		MISC. APPEAL SEC.	(Se at No- 1)
47	87400/ 2022	10.10.20 22	MACA- 1072/2 016	P.K.LENK A	C.O.	COURT NO. 20	Order Dtd. 2022-09-28		MISC. APPEAL SEC.	(Se at No- 1)
48	87401/ 2022	10.10.20	WP (C) -	P K	C.O.	COURT	Order Dtd.			(Se

	2022	22	713/2022	MISHRA		NO. 3	2022-09-30			at No-1)
49	87402/2022	10.10.2022	MACA-1072/2016	BASUDEV BARIK	C.O.	COURT NO. 20	Order Dtd. 2022-09-28		MISC. APPEAL SEC.	(Se at No-1)
50	87403/2022	10.10.2022	FAO-494/2016	A. K. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-09-22			(Se at No-1)
51	87404/2022	10.10.2022	WP (C) - 17719/2012	T K NAYAK	C.O.	COURT NO. 21	Order Dtd. 2022-09-30			(Se at No-1)
52	87405/2022	10.10.2022	FAO-343/2022	K. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-1)
53	87406/2022	10.10.2022	FAO-343/2022	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-1)
54	87407/2022	10.10.2022	ARBP-5/2015	H K PANDA	C.O.	COURT NO. 23	Order Dtd. 2022-09-30		M. J. C.	(Se at No-2)
55	87408/2022	10.10.2022	FAO-344/2022	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-2)
56	87409/2022	10.10.2022	FAO-344/2022	K. K. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-2)
57	87410/2022	10.10.2022	WP (C) - 19878/2015	P C MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-09-29			(Se at No-2)
58	87411/2022	10.10.2022	FAO-97/2022	DURGA MISHRA	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-2)
59	87412/2022	10.10.2022	FAO-97/2022	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No-2)
60	87413/2022	10.10.2022	WP (C) - 20111/2015	P C MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-2)

61	87414/2022	10.10.2022	WPC (OA) - 549/2016	M/S R.K. BISOI	C.O.	COURT NO. 23	Order Dtd. 2022-09-27			(Se at No-2)
62	87415/2022	10.10.2022	WPC (OA) - 3209/2015	M/S R K BISOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-27			(Se at No-2)
63	87416/2022	10.10.2022	MACA-263/2018	B. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-09-22			(Se at No-2)
64	87417/2022	10.10.2022	MACA-263/2018	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-09-22			(Se at No-2)
65	87418/2022	10.10.2022	ABLAPL - 12590/2022	M. D. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-2)
66	87419/2022	10.10.2022	ABLAPL - 12602/2022	P. K. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-2)
67	87420/2022	10.10.2022	ABLAPL - 12683/2022	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-2)
68	87421/2022	10.10.2022	ABLAPL - 12696/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-2)
69	87422/2022	10.10.2022	ABLAPL - 12698/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-2)
70	87423/2022	10.10.2022	ABLAPL - 12591/2022	B.N.PANDA (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-2)
71	87424/2022	10.10.2022	WA-601/2022	H.K.PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-09-30		WRIT APPEAL	(Se at No-1)
72	87425/2022	10.10.2022	ABLAPL - 12589/2022	S. K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-1)
73	87426/2022	10.10.2022	ABLAPL - 12525/	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-

			2022							1)
74	87427/2022	10.10.2022	ABLAPL - 12515/2022	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-28			(Seat No-1)
75	87428/2022	10.10.2022	CRLA-124/2005	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30			(Seat No-1)
76	87429/2022	10.10.2022	ABLAPL - 11412/2022	A. KALASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29		CRIMINAL MISC-1 (BAIL-1)	(Seat No-5)
77	87430/2022	10.10.2022	ABLAPL - 12014/2022	B. N. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-23			(Seat No-5)
78	87431/2022	10.10.2022	ABLAPL - 12697/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Seat No-5)
79	87432/2022	10.10.2022	WP (C) - 18799/2021	S.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-09-30		WRIT BRANCH (DIVISION BENCH)	(Seat No-101)
80	87433/2022	10.10.2022	OJC-8765/1997	P K PATRA	GENERAL		Petition Annexure,		WRIT BRANCH -1	(Seat No-30)
81	87434/2022	10.10.2022	ABLAPL - 12617/2022	P. BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Seat No-30)
82	87435/2022	10.10.2022	WP (C) - 1876/2016	S K BISWAL	GENERAL		Order Dtd. 2016-09-01		WRIT BRANCH -3	(Seat No-28)
83	87436/2022	10.10.2022	CONTC-2958/2022	AMRESH MOHANTY	GENERAL		Order Dtd. 2022-05-13			(Seat No-28)
84	87437/2022	10.10.2022	WP (C) - 1877/2016	S K BISWAL	GENERAL		Order Dtd. 2016-09-01		WRIT BRANCH -3	(Seat No-28)
85	87438/2022	10.10.2022	ABLAPL - 10815/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Seat No-28)

86	87439/ 2022	10.10.20 22	ABLAPL - 10815/ 2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 28)
87	87440/ 2022	10.10.20 22	ABLAPL - 12821/ 2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 28)
88	87441/ 2022	10.10.20 22	MACA- 264/20 18	MOTILAL MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-22			(Se at No- 28)
89	87442/ 2022	10.10.20 22	MACA- 264/20 18	SARAT SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-22			(Se at No- 28)
90	87443/ 2022	10.10.20 22	MACA- 894/20 16	RAJAT DAS	C.O.	COURT NO. 2	Order Dtd. 2022-09-28			(Se at No- 28)
91	87444/ 2022	10.10.20 22	MACA- 894/20 16	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2022-09-28			(Se at No- 28)
92	87445/ 2022	10.10.20 22	CRLMC- 5437/2 015	S. PALAI	C.O.	COURT NO. 2	Order Dtd. 2022-09-30			(Se at No- 28)
93	87446/ 2022	10.10.20 22	JCRLA- 65/200 9	SANJAY KUMAR SAHU	C.O.	COURT NO. 5	Order Dtd. 2022-09-30			(Se at No- 28)
94	87447/ 2022	10.10.20 22	BLAPL- 3075/2 022	SURENDRA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(Se at No- 28)
95	87448/ 2022	10.10.20 22	BLAPL- 3898/2 022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRIMIN AL MISC- 1 (BAIL -1)	(Se at No- 5)
96	87449/ 2022	10.10.20 22	BLAPL- 7103/2 022	GYANA RANJAN PATRA	C.O.	COURT NO. 17	Order Dtd. 2022-09-22			(Se at No- 5)
97	87450/ 2022	10.10.20 22	ABLAPL - 16382/ 2021	M/S. SURYAKAN TA DASMOHAP ATRA	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Se at No- 5)
98	87451/ 2022	10.10.20 22	ABLAPL	N. C.	C.O.	COURT	Order Dtd.			(Se

	2022	22	- 4517/2 021	SINHA		NO. 7	2022-07-06			at No- 5)
99	87452/ 2022	10.10.20 22	WPC (OA) - 695/20 16	B. D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-08-26			(Se at No- 5)
100	87453/ 2022	10.10.20 22	MACA- 781/20 20	S. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-09-30			(Se at No- 5)
101	87454/ 2022	10.10.20 22	BLAPL- 5478/2 022	B. R. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 5)
102	87455/ 2022	10.10.20 22	BLAPL- 3710/2 022	M. N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-13		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 10)
103	87456/ 2022	10.10.20 22	BLAPL- 4859/2 022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 10)
104	87457/ 2022	10.10.20 22	BLAPL- 3917/2 022	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 10)
105	87458/ 2022	10.10.20 22	BLAPL- 3918/2 022	PRATAP KUMAR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 10)
106	87459/ 2022	10.10.20 22	BLAPL- 6467/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-09-30			(Se at No- 10)
107	87460/ 2022	10.10.20 22	BLAPL- 4741/2 022	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2022-09-30			(Se at No- 10)
108	87461/ 2022	10.10.20 22	BLAPL- 4972/2 022	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 10)
109	87462/ 2022	10.10.20 22	BLAPL- 7471/2 022	R. DAS	C.O.	COURT NO. 17	Order Dtd. 2022-09-29			(Se at No- 10)
110	87463/ 2022	10.10.20 22	WPC (OA C) - 1919/2	SATRUGHN A SWAIN	GENE RAL		Order Dtd. 2022-09-19			(Se at No-

			018							10)
11	87464/2022	10.10.2022	BLAPL-8075/2022	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-09-29			(Se at No-10)
11	87465/2022	10.10.2022	BLAPL-8076/2022	NIRANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-09-29			(Se at No-10)
11	87466/2022	10.10.2022	WA-550/2013	M/S.DAYA NIDHI MISHRA	C.O.	COURT NO. 17	Order Dtd. 2022-09-07			(Se at No-10)
11	87467/2022	10.10.2022	RVWPET - 321/2012	P. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-10)
11	87468/2022	10.10.2022	RSA-89/2013	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-09-28			(Se at No-10)
11	87469/2022	10.10.2022	WPC (OA C) - 3296/2016	M. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-24			(Se at No-10)
11	87470/2022	10.10.2022	WP (C) - 20112/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
11	87471/2022	10.10.2022	WPC (TA C) - 50/2014	J. PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-09-30			(Se at No-10)
11	87472/2022	10.10.2022	WP (C) - 20113/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
12	87473/2022	10.10.2022	WPC (OA C) - 4660/2016	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-09-26			(Se at No-10)
12	87474/2022	10.10.2022	WP (C) - 20114/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
12	87475/2022	10.10.2022	WP (C) - 20115/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
12	87476/2022	10.10.2022	WP (C) - 20116/	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at

			2015							No-10)
12	87477/2022	10.10.2022	WP (C) - 24144/2022	P.K.LENK A	C.O.	COURT NO. 11	Order Dtd. 2022-09-27			(Se at No-10)
12	87478/2022	10.10.2022	WP (C) - 20117/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
12	87479/2022	10.10.2022	WP (C) - 22696/2022	PRADEEP KUMAR DAS	C.O.	COURT NO. 15	Order Dtd. 2022-09-29			(Se at No-10)
12	87480/2022	10.10.2022	WPC (OA C) - 1546/2012	C. R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-30			(Se at No-10)
12	87481/2022	10.10.2022	WP (C) - 20118/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
12	87482/2022	10.10.2022	WPC (OA C) - 3055/2016	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-26			(Se at No-10)
13	87483/2022	10.10.2022	WP (C) - 20119/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87484/2022	10.10.2022	WP (C) - 20615/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87485/2022	10.10.2022	WP (C) - 20616/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87486/2022	10.10.2022	WP (C) - 20617/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87487/2022	10.10.2022	WP (C) - 20619/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87488/2022	10.10.2022	WP (C) - 20620/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
13	87489/	10.10.2022	WP (C) -	P.C.MOHANTY	C.O.	COURT	Order Dtd.			(Se

6	2022	22	20622/ 2015	NTY		NO. 11	2022-09-29			at No- 10)
13 7	87490/ 2022	10.10.20 22	WP (C) - 20624/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
13 8	87491/ 2022	10.10.20 22	WP (C) - 20626/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
13 9	87492/ 2022	10.10.20 22	WP (C) - 20627/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 0	87493/ 2022	10.10.20 22	WP (C) - 20629/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 1	87494/ 2022	10.10.20 22	WP (C) - 20631/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 2	87495/ 2022	10.10.20 22	WP (C) - 20632/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 3	87496/ 2022	10.10.20 22	WP (C) - 20633/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 4	87497/ 2022	10.10.20 22	WP (C) - 20634/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 5	87498/ 2022	10.10.20 22	WP (C) - 20635/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 6	87499/ 2022	10.10.20 22	WP (C) - 20636/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 7	87500/ 2022	10.10.20 22	WP (C) - 20637/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)
14 8	87501/ 2022	10.10.20 22	WP (C) - 20638/ 2015	P.C.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No- 10)

14	87502/9 2022	10.10.2022	WP (C) - 20639/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
15	87503/0 2022	10.10.2022	WP (C) - 20640/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
15	87504/1 2022	10.10.2022	WP (C) - 20641/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
15	87505/2 2022	10.10.2022	WP (C) - 20686/2015	P.C.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-09-29			(Se at No-10)
15	87506/3 2022	10.10.2022	WPC (OA C) - 2649/2018	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-23			(Se at No-10)
15	87507/4 2022	10.10.2022	WPC (OA C) - 2581/2018	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-09-21			(Se at No-10)
15	87508/5 2022	10.10.2022	BLAPL-4900/2022	RAHUL SETHI	C.O.	COURT NO. 5	Order Dtd. 2022-09-28			(Se at No-10)
15	87509/6 2022	10.10.2022	CRLMC-2791/2022	A. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-09-30			(Se at No-10)
15	87510/7 2022	10.10.2022	CRLMC-410/2022	TRILOCHAN BAG	C.O.	COURT NO. 12	Order Dtd. 2022-11-03		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
15	87511/8 2022	10.10.2022	CRLMC-411/2022	TRILOCHAN BAG	C.O.	COURT NO. 12	Order Dtd. 2022-11-03		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
15	87512/9 2022	10.10.2022	CRLMC-419/2022	TRILOCHAN BAG	C.O.	COURT NO. 12	Order Dtd. 2022-11-03		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
16	87513/0 2022	10.10.2022	WP (C) - 12075/2019	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-26			(Se at No-2)

16	87514/2022	10.10.2022	ABLAPL - 12616/2022	S. PALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29			(Se at No-2)
16	87515/2022	10.10.2022	TRP (C) - 431/2021	L.ACHARI	GENERAL		Entire Order			(Se at No-2)
16	87516/2022	10.10.2022	WP (C) - 25345/2022	MANAS RANJAN MISHRA	GENERAL		Order Dtd. 2022-09-30			(Se at No-2)
16	87517/2022	10.10.2022	CRLMP-1960/2022	SANGRAMJIT PANDA	GENERAL		Order Dtd. 2022-09-27			(Se at No-2)
16	87518/2022	10.10.2022	ABLAPL - 16782/2021	BALARAM KUND	C.O.	COURT NO. 5	Order Dtd. 2022-09-28			(Se at No-2)
16	87519/2022	10.10.2022	ABLAPL - 16572/2021	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2022-09-30			(Se at No-2)
16	87520/2022	10.10.2022	WP (C) - 24124/2021	B. K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-09-28			(Se at No-2)
16	87521/2022	10.10.2022	WP (C) - 24124/2021	KSHITISH	C.O.	COURT NO. 22	Order Dtd. 2022-09-28			(Se at No-2)
16	87522/2022	10.10.2022	WP (C) - 9272/2022	SUMANTA DAS	C.O.	COURT NO. 20	Order Dtd. 2022-06-20			(Se at No-2)
17	87523/2022	10.10.2022	WP (C) - 9272/2020	BIKRAM SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-2)
17	87524/2022	10.10.2022	WP (C) - 25024/2022	K. RATH	C.O.	COURT NO. 6	Order Dtd. 2022-09-27			(Se at No-2)
17	87525/2022	10.10.2022	WP (C) - 25026/2022	K. RATH	C.O.	COURT NO. 6	Order Dtd. 2022-09-27			(Se at No-2)
17	87526/2022	10.10.2022	WP (C) - 25592/2022	MANOJ KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-11-09		WRIT BRANCH -5	(Se at No-2)

										32)
17	87527/2022	10.10.2022	WP (C) - 5382/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-08-29			(Se at No-32)
17	87528/2022	10.10.2022	WP (C) - 11326/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
17	87529/2022	10.10.2022	WP (C) - 11330/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
17	87530/2022	10.10.2022	WP (C) - 11323/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
17	87531/2022	10.10.2022	ABLAPL - 12922/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-32)
17	87532/2022	10.10.2022	ABLAPL - 12924/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-32)
18	87533/2022	10.10.2022	ABLAPL - 12929/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-32)
18	87534/2022	10.10.2022	ABLAPL - 12932/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-10-10			(Se at No-32)
18	87535/2022	10.10.2022	WP (C) - 11328/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
18	87536/2022	10.10.2022	WP (C) - 11357/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
18	87537/2022	10.10.2022	WP (C) - 11354/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
18	87538/2022	10.10.2022	WP (C) - 11363/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
18	87539/2022	10.10.2022	WP (C) - 11359/2021	MANOJ KUMAR	C.O.	COURT NO. 3	Order Dtd. 2022-09-28			(Se at

			2021	PATI		OLD				No-32)
187	87540/2022	10.10.2022	WP (C) - 11321/2021	MANOJ KUMAR PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
188	87541/2022	10.10.2022	WP (C) - 25522/2022	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
189	87542/2022	10.10.2022	WP (C) - 25797/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
190	87543/2022	10.10.2022	WP (C) - 25791/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
191	87544/2022	10.10.2022	WP (C) - 25795/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
192	87545/2022	10.10.2022	WP (C) - 25527/2022	M. R. BARIK	C.O.	COURT NO. 6	Order Dtd. 2022-09-30		WRIT BRANCH -5	(Se at No-32)
193	87546/2022	10.10.2022	WP (C) - 9274/2020	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-09-28			(Se at No-32)
194	87547/2022	10.10.2022	WP (C) - 25781/2022	B. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
195	87548/2022	10.10.2022	WP (C) - 24423/2022	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-32)
196	87549/2022	10.10.2022	WP (C) - 14141/2022	R. C. MUDULI	C.O.	COURT NO. 6	Order Dtd. 2022-09-26			(Se at No-32)
197	87550/2022	10.10.2022	WP (C) - 23349/2022	P. K. MALLICK	C.O.	COURT NO. 15	Order Dtd. 2022-09-19			(Se at No-32)
198	87551/2022	10.10.2022	BLAPL-7143/2022	S. K. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-09-30			(Se at No-32)
199	87552/	10.10.2022	WP (C) -	M. R.	C.O.	COURT	Order Dtd.			(Se

9	2022	22	25525/ 2022	BARIK		NO. 11	2022-09-30			at No- 32)
20	87553/ 2022	10.10.20 22	WP (C) - 25338/ 2022	GYANENDR A CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2022-11-09		WRIT BRANCH -3	(Se at No- 12)
20	87554/ 2022	10.10.20 22	CRLREV - 1029/2 006	D K JENA	GENE RAL		Order Dtd. 2022-07-25			(Se at No- 12)
20	87555/ 2022	10.10.20 22	BLAPL- 6276/2 022	R DAS	GENE RAL		Order Dtd. 2022-09-05			(Se at No- 12)
20	87556/ 2022	10.10.20 22	CONTR- 40/202 2	DIDBYADA RSHAN MAHUNTA	GENE RAL		Order Dtd. 2022-09-27			(Se at No- 12)
20	87557/ 2022	10.10.20 22	BLAPL- 831/20 22	DIBYADAR SHAN MOHANTA	GENE RAL		Order Dtd. 2022-08-05		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 4)
20	87558/ 2022	10.10.20 22	ABLAPL - 6626/2 022	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-09-29			(Se at No- 4)
20	87559/ 2022	10.10.20 22	ABLAPL - 12772/ 2022	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 4)
20	87560/ 2022	10.10.20 22	ABLAPL - 9998/2 022	P. BEURA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Se at No- 4)
20	87561/ 2022	10.10.20 22	ABLAPL - 12482/ 2022	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No- 4)
20	87562/ 2022	10.10.20 22	CRLA- 880/20 22	PRADIPTA KISHORE MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-10-10			(Se at No- 4)
21	87563/ 2022	10.10.20 22	ABLAPL - 11445/ 2022	SURENDRA DAS	GENE RAL		Order Dtd. 2022-09-16			(Se at No- 4)
21	87564/ 2022	10.10.20 22	WP (C) - 22920/ 2022	M. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2022-09-19			(Se at No-

										4)
21	87565/ 2 2022	10.10.20 22	FAO- 701/20 20	A. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-09-28			(Se at No- 4)
21	87566/ 3 2022	10.10.20 22	WPC (OA C) - 1082/2 017	M.D. BISWAL	C.O.	COURT NO. 15	Order Dtd. 2022-09-28			(Se at No- 4)
21	87567/ 4 2022	10.10.20 22	MACA- 583/20 17	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2022-09-29			(Se at No- 4)
21	87568/ 5 2022	10.10.20 22	MACA- 582/20 17	P. K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2022-09-29			(Se at No- 4)
21	87569/ 6 2022	10.10.20 22	MACA- 582/20 17	SARAT SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-09-29			(Se at No- 4)
21	87570/ 7 2022	10.10.20 22	MACA- 619/20 12	S. K. SAHOO	C.O.	CH	Order Dtd. 2022-09-20			(Se at No- 4)
21	87571/ 8 2022	10.10.20 22	MACA- 213/20 21	S. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-09-29			(Se at No- 4)
21	87572/ 9 2022	10.10.20 22	MACA- 213/20 21	MANOJ KUMAR PATI	C.O.	COURT NO. 22	Order Dtd. 2022-09-29			(Se at No- 4)
22	87573/ 0 2022	10.10.20 22	MACA- 352/20 22	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No- 4)
22	87574/ 1 2022	10.10.20 22	MACA- 352/20 22	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-09-29			(Se at No- 4)
22	87575/ 2 2022	10.10.20 22	WP (C) - 12303/ 2020	B K DAS	GENE RAL		Entire Order			(Se at No- 4)
22	87576/ 3 2022	10.10.20 22	RSA- 16/201 5	J. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-09-26			(Se at No- 4)
22	87577/ 4 2022	10.10.20 22	TRP (C) -	J. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Se at

			122/2022							No-4)
22	87578/2022	10.10.2022	TRP (C) - 122/2022	J. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Se at No-4)
22	87579/2022	10.10.2022	WP (C) - 12997/2022	D. K. SAHU	GENERAL		Order Dtd. 2022-06-13			(Se at No-4)
22	87580/2022	10.10.2022	ARBA-26/2012	SPANDAN MOHANTY	GENERAL		Order Dtd. 2022-08-23			(Se at No-4)
22	87581/2022	10.10.2022	WPC (OA C) - 1658/2016	M. R. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-08-04			(Se at No-4)
22	87582/2022	10.10.2022	WP (C) - 25756/2022	BALARAM SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-4)
23	87583/2022	10.10.2022	CRLMC-1260/2020	RASHMIPRAVA DAS	C.O.	COURT NO. 11	Order Dtd. 2022-09-29		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-14)
23	87584/2022	10.10.2022	WP (C) - 16139/2022	J. SAHOO	GENERAL					(Se at No-14)
23	87585/2022	10.10.2022	MATA-15/2019	S SAHU	GENERAL		Order Dtd. 2022-04-18		FIRST APPEAL	(Se at No-4)
23	87586/2022	10.10.2022	CRLMC-2937/2015	S K DAS	GENERAL		PetitionAnnexure,		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-9)
23	87587/2022	10.10.2022	BLAPL-6544/2022	SARAT KUMAR JENA	C.O.	COURT NO. 17	Order Dtd. 2022-09-30			(Se at No-9)
23	87588/2022	10.10.2022	BLAPL-6449/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-11-17		CRIMINAL MISC-1 (BAIL-1)	(Se at No-4)
23	87589/2022	10.10.2022	BLAPL-253/20	SARAT KUMAR	C.O.	COURT NO. 11	Order Dtd. 2022-11-11		CRIMINAL	(Se at

			22	JENA					MISC-1 (BAIL-1)	No-6)
23	87590/2022	10.10.2022	BLAPL-548/2022	SARAT KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2022-09-30			(Se at No-6)
23	87591/2022	10.10.2022	WP (C) - 10283/2020	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2022-09-28			(Se at No-6)
23	87592/2022	10.10.2022	BLAPL-4916/2022	BABITA SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-6)
24	87593/2022	10.10.2022	WP (C) - 3992/2022	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2022-09-28			(Se at No-6)
24	87594/2022	10.10.2022	WP (C) - 22995/2022	BISWAJIT PARIDA	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-6)
24	87595/2022	10.10.2022	WP (C) - 25909/2022	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-10-17		WRIT BRANCH -2	(Se at No-8)
24	87596/2022	10.10.2022	WP (C) - 25751/2022	M. N. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-8)
24	87597/2022	10.10.2022	WP (C) - 24712/2022	PRASANJIT BEHERA	C.O.	COURT NO. 6	Order Dtd. 2022-11-02		WRIT BRANCH -4	(Se at No-17)
24	87598/2022	10.10.2022	WP (C) - 23541/2022	P. SARANGI	C.O.	COURT NO. 6	Order Dtd. 2022-09-30		WRIT BRANCH -7	(Se at No-44)
24	87599/2022	10.10.2022	WP (C) - 24864/2022	T. K. CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2022-09-26			(Se at No-44)
24	87600/2022	10.10.2022	WP (C) - 19017/2022	S. RANA	C.O.	COURT NO. 6	Order Dtd. 2022-09-29			(Se at No-44)
24	87601/2022	10.10.2022	WP (C) - 27744/2013	B C PANDA	GENERAL		Order Dtd. 2016-12-22		WRIT BRANCH -5	(Se at No-21)

24	87602/9 2022	10.10.2022	WP (C) - 24518/2022	RAJA KISHORE SAHOO	C.O.	COURT NO. 1	Order Dtd. 2022-09-26			(Se at No-21)
25	87603/0 2022	10.10.2022	WP (C) - 24513/2022	P. K. KHUNTIA	C.O.	COURT NO. 1	Order Dtd. 2022-09-26			(Se at No-21)
25	87604/1 2022	10.10.2022	ABLAPL - 12710/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87605/2 2022	10.10.2022	ABLAPL - 12760/2022	SARAT KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87606/3 2022	10.10.2022	ABLAPL - 12824/2022	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87607/4 2022	10.10.2022	ABLAPL - 11353/2022	D. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-16			(Se at No-21)
25	87608/5 2022	10.10.2022	ABLAPL - 12774/2022	JITENDRA KUMAR CHHOTARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87609/6 2022	10.10.2022	ABLAPL - 12774/2022	JITENDRA KUMAR CHHOTARA Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87610/7 2022	10.10.2022	ABLAPL - 12333/2022	P. K. DEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
25	87611/8 2022	10.10.2022	ABLAPL - 11763/2022	D. K. BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-21			(Se at No-21)
25	87612/9 2022	10.10.2022	ABLAPL - 14979/2021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-09-30			(Se at No-21)
26	87613/0 2022	10.10.2022	CRLREV - 367/2022	P. K. JENA	GENE RAL		Order Dtd. 2022-09-22			(Se at No-21)
26	87614/1 2022	10.10.2022	ABLAPL - 9521/2	R. K. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)

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26	87615/2022	10.10.2022	WPC(OA)-79/2019	S. J. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-09-26			(Se at No-21)
26	87616/2022	10.10.2022	ABLAPL-12240/2022	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-26			(Se at No-21)
26	87617/2022	10.10.2022	BLAPL-3016/2021	JADUNATH PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2022-09-30			(Se at No-21)
26	87618/2022	10.10.2022	BLAPL-154/2022	P. PANDA	C.O.	COURT NO. 7	Order Dtd. 2022-09-30			(Se at No-21)
26	87619/2022	10.10.2022	BLAPL-154/2022	P. PANDA	C.O.	COURT NO. 7	Order Dtd. 2022-09-30			(Se at No-21)
26	87620/2022	10.10.2022	WP(C)-4105/2020	M. K. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-09-30			(Se at No-21)
26	87621/2022	10.10.2022	CRLREV-437/2021	PRASANTA KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-21)
26	87622/2022	10.10.2022	CRLREV-285/2021	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2022-09-30			(Se at No-21)
27	87623/2022	10.10.2022	BLAPL-6371/2022	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-30			(Se at No-21)
27	87624/2022	10.10.2022	WP(C)-20063/2022	KAMLAKANT NATH	C.O.	COURT NO. 1	Order Dtd. 2022-09-23			(Se at No-21)
27	87625/2022	10.10.2022	WP(C)-20065/2022	KAMALAKANT NATH	C.O.	COURT NO. 1	Order Dtd. 2022-09-23			(Se at No-21)
27	87626/2022	10.10.2022	CRLMC-1700/2022	P. K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-10-10		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-1)